

Shri Kanungo: So far, 17 parties have applied for offer for canalising. The total tonnage is only 71,500.

Shri Panigrahi: I want to know the total number of non-quota-holders.

Shri Kanungo: It is not open to all. The offer is open to quota-holders and non-quota-holders. Non-quota-holders means men who have exhausted their quota. Obviously, these are all quota-holders who have exhausted their quotas.

Shri Panigrahi: May I know whether no-quota holders will also get facilities to export ore under the Barter deal agreement with America?

Shri Kanungo: I am not talking of the Barter deal agreement at all. It is a question of providing quota facilities for anybody who gets an offer of contract. Anybody, whether he is a quota-holder or not, if he gets an offer of contract, can get his contract implemented and quotas will be made available.

Shri Panigrahi: What is the basis of distributing quota between those who are quota-holders and who are non-quota-holders? What is the basis?

Shri Kanungo: Originally, quotas were given on the past performance. At the present moment, trade being slack, anybody, whether a quota-holder or not, if he gets an offer of contract then, his contract can be provided with a quota.

**Maheshwari Devi Jute Mill Ltd.,
Kanpur**

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*1828. { **Shri S. M. Banerjee:**
Shri Jagdish Awasthi:
Shri Vasudevan Nair:
Shrimati Ita Palchoudhury:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a Committee has been appointed under Section 15 of the Industries (Development and Regu-

lation) Act 1951 to investigate into the working of the Maheshwari Devi Jute Mill, Ltd., Kanpur; and

(b) if so, when the report is likely to be submitted?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) The Committee was appointed only recently and it may take some time before the report is submitted.

Shri S. M. Banerjee: Due to the intervention of the Central Government and the State Government, actually, the mill started running. Before the Committee submits its report, may I know whether the period which was extended by one month will be further extended and the mill will remain functioning?

Shri Kanungo: Closure notice has been taken out for an indefinite time.

Hospital for Mica Mines at Kalichedu

*1828. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment and Planning be pleased to state:

(a) the progress made up-to-date in the construction of a hospital for Mica Mines and Kalichedu, Andhra;

(b) the number of beds which are to be provided in the hospital; and

(c) what is the estimated cost of the hospital?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) Super structure (above basement) up to roof level has been completed. Roof slab is in progress. Only door frames have been fixed excluding shutters.

(b) 14 beds.

(c) Rs. 2,76,000.

Shri T. B. Vittal Rao: May I know if this entire amount of Rs. 2 lakhs will be met from the cess that is collected on the export of mica?

Shri L. N. Mishra: It has been done under the Mica Mines Welfare fund. I think the whole expenditure will be borne by them.

Shri Hem Barua: In view of the fact that mica mine-owners live in palatial buildings and make huge profits, why is it that the Government has not considered it fit or desirable to raise the level of the cess put on the export of mica?

Shri L. N. Mishra: I could not follow the question.

Mr. Speaker: The hon. Member is making a suggestion. The hon. Member will try to get the report and leisurely look into the matter.

Electric Motors

*1827. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Tariff Commission has recommended that to ensure the supply of electric motors to agriculturists at reasonable prices, the manufacturers should publish the price lists of motors;

(b) if so, whether the Government has accepted the recommendation; and

(c) the steps taken so far to publish the price lists?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir.

(a) The indigenous manufacturers have been asked to display price lists of motors from 1 to 15 H.P. in a conspicuous manner. Most of the factories are following these instructions and periodical checks are being carried out.

Shri Ram Krishan Gupta: May I know whether any talk was held with the manufacturers in this regard and whether they have agreed to do so?

Shri Manubhai Shah: Yes, Sir. They have already agreed. Not only

that. As a matter of fact, the House will be glad to know that this industry has made tremendous progress. From 2.5 lakhs in 1955, the current production is 6 lakh h.p. which has already exceeded the targets. There is a slight excess in the market because production has outstripped the demand.

Shri Ram Krishan Gupta: May I know, whether due to these efforts, how far the price of these motors has been reduced?

Shri Manubhai Shah: According to our current information, in the range of 5 to 10 h.p. the prices are lower than the landed cost of similar articles. In the higher ranges, the prices are more or less equal. For those which are above 50 h.p. the prices are 5 to 10 per cent higher.

Mr. Speaker: The questions are over. I will now call the hon. Members who have not been in their seats: Shri V. P. Nayar, Shri D. C. Sharma, Shri Raghunath Singh, Sardar Iqbal Singh, Kumari Vedakumari, Shri Kodiyan, Shri Warior, Shri Tangamani, Shri Ajit Singh Sarhadi, Shri D. C. Sharma, Shri Raghunath Singh: Absent. The questions are over.

1½ hrs.

SHORT NOTICE QUESTION

I.A.F. Canberra

S. N. Q. No. 22. **Shri Jagannatha Rao:** Will the Minister of Defence be pleased to state:

(a) whether the Pilot and Navigator who baled out of the I.A.F. Canberra recently shot at in Pakistan have arrived in Delhi;

(b) what is their present condition;

(c) whether they made any statement while in Pakistan territory;

(d) whether any enquiry was made of them since their arrival in India;

(e) if so, the result thereof; and